

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 ORIGINAL APPLICATION NO. 19 OF 2019 / EZ

IN THE MATTER OF:

Kalinga Nagar Paribesh Surakhya Samiti ...Applicant

VERSUS

Member Secretary, Odisha State
 Pollution Control Board & Others ...Respondents

AFFIDAVIT ON BEHALF OF STATE POLLUTION
 CONTROL BOARD, ODISHA, R.NO.1 IN
 RESPONSE TO THE SUPPLEMENTARY
 AFFIDAVIT DTD. 22.04.2024 FILED BY THE
 APPLICANT AND AFFIDAVIT DTD 18.04.2024
 FILED BY R.NO.5, IN COMPLIANCE TO ORDER
 DTD. 30.04.2024.

I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam
 Kailasam aged around 56 years, at present working as Member
 Secretary, State Pollution Control Board, having my office at
 Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O.

Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.1 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
2. That I have gone through the Supplementary Affidavit dtd.22.04.2024 filed by the applicant and the Reply Affidavit dtd.18.04.2024 filed by the R.No.5 in this case and understood the contents thereof. Further I say and submit that, the averments made by the appellant in any of the paragraphs of the Supplementary Affidavit filed by the Appellant are denied by the R.No.1 Board which are contrary to the facts on record, and/or unless specifically admitted by the R.No.1 Board.
3. That the para wise reply on behalf of the R.No.1 Board to both the aforementioned affidavits are given hereunder for proper adjudication by the Hon'ble Tribunal.

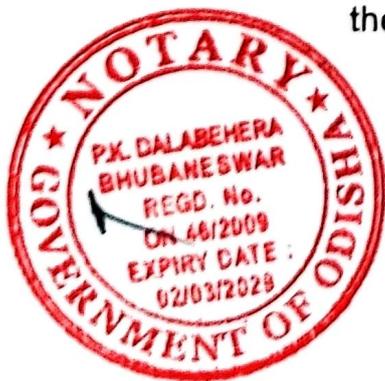


A. PARA-WISE REPLY TO THE SUPPLEMENTARY AFFIDAVIT DTD.22.04.2024 FILED BY THE APPLICANT.

4. (i) That as regards the averments made in the para-1 and 2 (I to IX) of the Supplementary Affidavit filed by the Applicant, the R.No.1 Board has no comments to offer as they are matter of records.

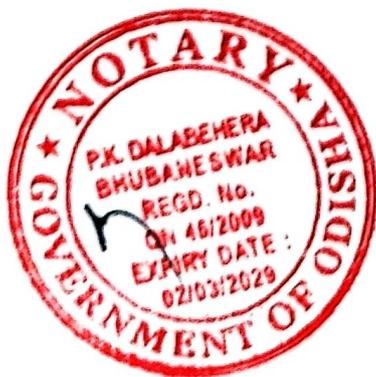
(ii) That as regards the averments made in the para-3 of the Supplementary Affidavit filed by the Applicant, the R.No.1 humbly submits that the R.No.4 unit was inspected by the officials of Regional Office at Kalinganagar of the R.No.1 Board on 09th & 10th July, 2024 to verify the compliance made by the industry, R. No. 4 w.r.t. the conditions stipulated in the proceedings of the personal hearing held on 21.03.2024. Photocopy of Inspection Report dtd.11.07.2024 is annexed to this present affidavit and marked as ANNEXURE – R1/21.

During inspection conducted on 9th & 10th July, the compliance status of jobs stipulated in the proceedings of the personal hearing held on 21.03.2024 was verified on



dtd. 09.07.2024 & 10.07.2024 by the inspecting officers of the Regional Office at Kalinganagar of the R.N.1 Board. The details of compliance status verified during inspection by the Inspecting Officers is annexed to the present affidavit and marked as ANNEXURE – R1/22 for kind perusal.

It was observed during inspection conducted on 9th & 10th July, 2024 that except concreting of approach road near material gate area and slag breaking area of FAP-1K, the timeline for all other jobs have been elapsed. Therefore, the R. No. 4 Unit has been directed vide Board's letter No. 10405, dtd. 10.07.2024 to submit their compliance report w.r.t jobs stipulated in the proceedings of personal hearing with cost of jobs and timeline within 10 days to the R.No.1 Board for imposition of Bank Guarantee. A Photocopy of the said letter dtd.10.07.2024 is annexed to this present affidavit and marked as ANNEXURE – R1/23.



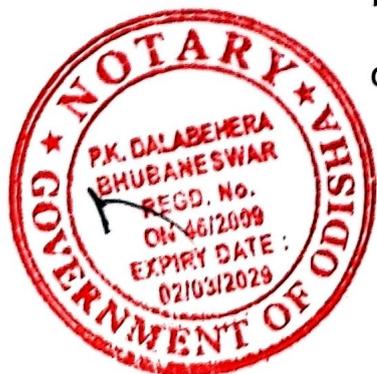
(III) That as regards the averments made in the para-4 of the Supplementary Affidavit filed by the Applicant, the R.No.1 humbly submits that the unit was inspected by the Board on 08.09.2023, 28.06.2024 and 05.07.2024. It was observed during inspection that there was no discharge of any untreated effluent or untreated surface runoff to outside the plant premises and there was discharge of surface runoff after treatment in SRTS (Surface Run-off Treatment System) to outside the factory premises by an organized PCC (Pre-cast Concrete box Culverts) drain through Culvert-1. The water samples collected near outside Culver-1 to outside were collected on dtd. 08.09.2023 dtd.28.06.2024 and 05.07.2024 and after analysis it is revealed that the quality of water being discharged to outside the premises through Culvert-1 is within the prescribed standard w.r.t pH, TSS, Cr⁺⁶, Phenolic Compound as Phenol and Cyanide as CN. Photocopies of the said Analysis Reports are annexed to this present affidavit and marked as ANNEXURE – R1/24

Colly.



That apart, for additional precautionary measures, the industry has also been directed to provide a new surface runoff treatment system of capacity 2000 m³/day to treat the surface runoff generated from the whole plant area which is to be completed within 15 to 20 days as per the inspection conducted by the officials of Regional Office at Kalinganagar of the R.No.1 Board on 09th and 10th July, 2024. Copy of the said inspection has already been annexed to this affidavit as Annexure-R1/21.

(IV) That as regards the averments made in the para-5 of the Supplementary Affidavit filed by the Applicant, the R.No.1 humbly submits that earlier a direction was issued to the unit vide Board's letter No. 14722 dtd. 18.09.2023 based on inspection conducted by the officials of Head Office, Bhubaneswar & Regional Office, Kalinganagar of the R.No.1 Board on dtd. 08.09.2023. The unit has submitted the compliance status w.r.t to the points raised in direction and the Officials of Regional Office at Kalinganagar of the R.No.1 Board have inspected the unit on 29.01.2024 & 30.01.2024. From the said Inspection



report, it is observed that the unit has complied the lapses partly and requested timeline for remaining jobs. Accordingly, the unit was called for a personal hearing on 21.03.2024 to give presentation on compliance to the lapses observed during inspection and the R.No.4 unit was directed to comply the lapses in a stipulated timeline.

The compliance was verified during inspection conducted by the officials of Regional Office, Kalinganagar on dtd. 09.07.2024 & 10.07.2024. Points wise compliance observed during inspection has already been annexed to this affidavit vide Annexure – R1/22.

(V) That as regards the averments made in the para-6 of the Supplementary Affidavit filed by the Applicant, the R.No.1 Board has no comments to offer.

B. PARA-WISE REPLY TO THE REPLY AFFIDAVIT DTD.18.04.2024 FILED BY THE R.NO.5 MoEF & CC.

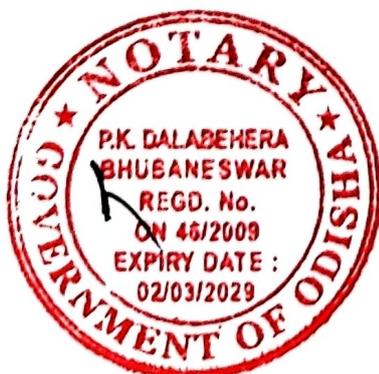
5. (I) That as regards the averments made in the para-1 to 7 of the Reply Affidavit filed by the R.No.5 the R.No.1 Board has no comments to offer.



(II) That as regards the averments made in the para-8(i) of the Reply Affidavit filed by the R.No.5, the R.No.1 Board humbly submits that the Zero Liquid Discharge (ZLD) has been defined in the following two Guidelines of Central Pollution Control Board:

a. **Guidelines on Techno - Economic Feasibility of Implementation of Zero Liquid Discharge (ZLD) for Water Polluting Industries by CPCB on January, 2015;**

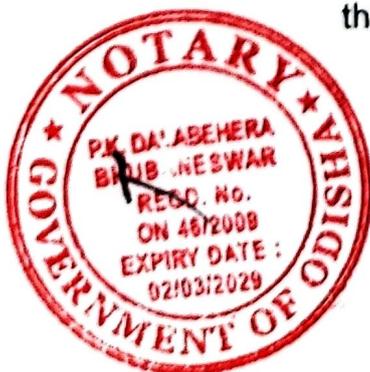
"ZLD refers to installation of *facilities and system* which enables industrial effluent for absolute regarding of *permeate* and converting solute (*dissolved organic and in-organic compounds / salts*) into residue in to *solid form* by *adopting method of concentration and thermal evaporation*. ZLD is recognized and approved based on two broad parameters that are water consumption versus wastewater *reused or recycled* (*permeate*) and corresponding *solids recovered*".



b. Guidelines for utilization of treated Effluent in Irrigation by CPCB, Sept, 2019.

"ZLD implies that the industries are not discharging any effluent either on land or in water body or at any other place i.e., recycling the same in the process entirely without retaining any effluent"

Besides the above guidelines, there is specific mention on definition of ZLD in the orders of Hon'ble NGT. dtd. 24.04.2017 in the matter of M.C. Meheta Vrs. Union of India (OA No. 200/2014). Hon'ble NGT had constituted a special inspecting team to inspect the industries and prepared complete and comprehensive report on specific issues. The Para 4(b) of the said order dtd.24.04.2017 directs the team to find out whether the units are ZLD. "ZLD means they are not discharging any effluent either on land or in the water body or at any other place for that matter. They should be able to either not discharge a drop of liquid or recycle the same entirely without releasing thereto any effluent".



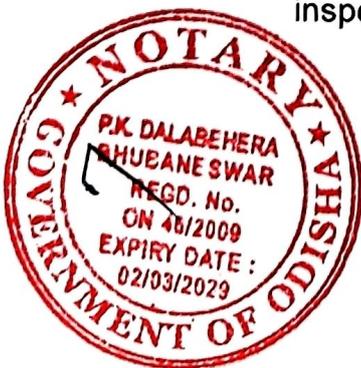
Hence, ZLD means there shall not be any discharge of plant effluent to outside.

(III) That as regards the averments made in the para-8(ii) & 8(iii) of the Reply Affidavit filed by the R.No.5, the R.No.1 Board humbly submits that Effluent generated from different process units is treated and recycled. No industrial effluent is discharged to outside. Seepage water and surface runoff after treatment in surface runoff treatment system (SRTS) of capacity 4400m³/day is collected in a rain water harvesting pond of capacity 5,00,000 m³. Part of water from this rain water harvesting pond is treated in reverse osmosis treatment system of capacity 1000m³/day and treated water is used in power plant and during rainy days (in case of heavy rain) the overflow from this rain water harvesting pond is discharged to outside through Culvert-1. From analysis result of sample collected on different dates such as dtd. 06.09.2019, 07.03.2020 & 11.03.2020 reveals that it meets prescribed standard w.r.t. inland surface water.



The unit was inspected by the Board on 08.09.2023, 28.06.2024 and 05.07.2024. There was no discharge of any untreated effluent or untreated surface runoff to outside the plant premises observed during the inspection & there was discharge of surface runoff after treatment in SRTS to outside the factory premises by an organized PCC drain through culvert – 1 and the quality of water being discharged through culvert – 1 to outside is within the prescribed standard w.r.t pH, TSS, Cr⁺⁶ Phenolic Compound as Phenol and Cyanide as CN. (Copies of Analysis Reports w.r.t. inspection conducted on dtd. 08.09.2023, 28.06.2024 and 05.07.2024 have already been annexed to this affidavit as Annexure – R1/24 Colly).

For additional precautionary measures, the industry has also been directed to provide a new surface runoff treatment system of capacity 2000 m³/day to treat the surface runoff generated from the whole plant area which will be completed within 15 to 20 days as per the inspection conducted by the officials of Regional Office,



SPC Board, Kalinganagar on 09th and 10th July, 2024.
Copy of the Inspection Report is already annexed as
Annexure-R1/21.

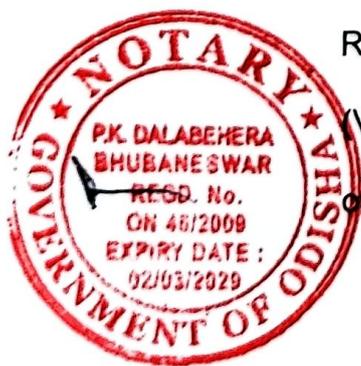
(III) That as regards the averments made in the para-
8(iv) of the Reply Affidavit filed by the R.No.5, the R.No.1
Board humbly submits that this aspect has already been
dealt in para-5.II.

(IV) That as regards the averments made in the para-9 of
the Reply Affidavit filed by the R.No.5, the R.No.1 Board
has no comments to offer.

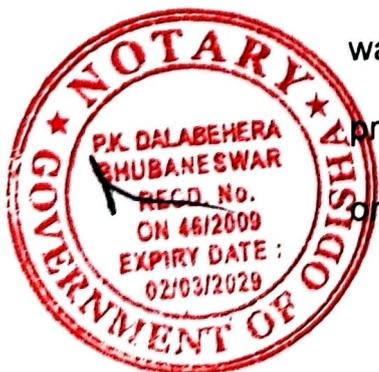
(V) That as regards the averments made in the para-10
of the Reply Affidavit filed by the R.No.5, the R.No.1 Board
has no comments to offer.

(VI) That as regards the averments made in the para-
11(i) to 11(iv) of the Reply Affidavit filed by the R.No.5, the
R.No.1 Board has no comments to offer.

(VII) That as regards the averments made in the para-12
of the Reply Affidavit filed by the R.No.5, the R.No.1 Board



humbly submits that in reply to the letter dtd.04.03.2024 of Joint Director/Scientist-D, Ministry of Environment, Forest & Climate Change, (Compliance & Monitoring Division- IA Division), New Delhi vide F. No.- IA-Z-12011/22/2022-IA-I annexed as Annexure-R5/12 to the Reply Affidavit dtd.18.04.2024 filed by the R.No.5, the Board has furnished reply to the MoEf&CC that R.No.4 unit is being inspected and monitored by the Board as per the general inspection schedule as well as to verify the facts w.r.t. complaints received from time to time. As such the R.No.4 unit is being directed to carry out necessary rectification measures accordingly. The R.No.4 unit is treating its industrial effluent in treatment system and no wastewater is discharged to outside. The R.No.4 unit has also provided Surface Runoff Treatment System of capacity 4400m³/day having bar screen, O&G separation, sedimentation tank, Flash mixer, Clariflocculator, clarified water collection tank activated carbon filter and multi-grade pressures and filter. The R.No.4 unit was earlier inspected on 08.09.2023 jointly by the Officials of Head Office and



Regional Office, SPC Board, Kalinganagar of the R.No.1 Board and it was found that there is no discharge of untreated Surface runoff from the plant. The treated surface runoff from SRTS is discharged to outside the plant premises through Culvert-I near main gate.

Further, the Joint Director/Scientist-D, MoEF&CC of the R.No.5 has been requested vide letter No.6282 dtd.26.04.2024 to send the inspection reports of the ministry to this office for taking further necessary action in this regard as the copies of the said inspection reports are not found enclosed in their letter no. L No. 101-255/EPE/274, dated 27.03.2023 and letter no. 101-255/2022/EPA, dated 15.01.2024. The reply to the said letter is yet to be received by the R.No.1 Board. Photocopy of the said letter dtd.26.04.2024 is annexed to this affidavit and marked as ANNEXURE – R1/25.

That the R.No.1 Board craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.



- 7. That the annexures annexed to the present affidavit are true and correct copies of their originals.
- 8. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

IDENTIFIED BY ME

C.P. Behera
 12.7.24
ADVOCATE, BHUBANESWAR

VERIFICATION:

[Signature]

DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 12th day of July, 2024.

[Signature]

DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar



THE ABOVE NAMED DEPONENT BEING IDENTIFIED BY... *C.P. Behera* ... ADV. BBSR APPEARS BEFORE ME AND STATE AN OATH ON... *12/7/24* ... AT ABOUT ... AM/PM THAT THE CONTAINTS OF THIS AFFIDAVIT ARE TRUE TO THE BEST OF HIS/ HER KNOWLEDGE

[Signature]
P.K. DALABEHERA
 NOTARY, BHUBANESWAR
 REGD. NO. ON-46/09

ANNEXURE - R1 / 21

INSPECTION REPORT OF M/S VISA STEEL LTD, KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR.

Name of the Industry	Visa Steel Limited, Kalinga Nagar Industrial Complex, Jajpur.
Date of Inspection	9 th & 10 th July 2024
Inspecting Officers	Er P K Behera, RO Er M M Sahoo, DEE

The industry was inspected to verify the compliance as well as progress status of time bound works assigned in the personal hearing issued by HO vide letter no 5413/IND-I-CON-5008 Dtd 06.04.2024 as well as present environment practices of the unit, Sri Mithlesh Kumar, GM-Environment & Sri Subash Ch Das, Divisional Manager of the industry were present during inspection.

Consent to operate was granted to the unit vide Head Office letter no 4419/IND-I-CON-5008 Dtd 22.03.2023 for following product which is valid up to 31.03.2025.

SL No	Product	Quantity
1	Captive Power Plant	75 MW(WHRB 50 MW + CFBC 25 MW)
2	Ferro Chrome Plant(FAP Unit-1 & 2)	5 X 16.5 MVA (150000 TPA)
3	Recovered Ferro Chrome (Metal Recovery Plant -2 of capacity 30 TPH)	27 TPD
4	Recoverd Ferro Chrome (Harsco Metal Recovery Plant of capacity 40 TPH)	20 TPD

OPERATIONAL STATUS

Both FAP-2 and Captive Power Plant were under normal operation during visit.

COMPLIANCE STATUS OF TIME BOUND WORKS ASSIGNED IN PROCEEDING OF THE PERSONAL HEARING ISSUED VIDE LETTER NO 5413/IND-I-CON-5008 DTD 06.04.2024:

The point wise compliance status of decision taken in the personal hearing was verified and the status report is presented below.

SL No	Direction	Compliance Status
1	The unit shall complete the installation of a new Surface Runoff Treatment System (SRTS) of capacity 2000 m ³ /day to treat surface runoff generated from the whole plant area during heavy rain by 15 th July 2024.	As verified the unit has completed almost 90% civil work of the SRTS adjacent to weigh bridge no 1. Mechanical equipments have been received at the site and yet to be installed. As informed Installation will be completed within 15 to 20 days.
2	The unit shall complete the installation of new Reverse Osmosis (RO) plant of capacity 1000 m ³ /day for further utilization of accumulated rain water from the Rain water harvesting pond by 31 st May 2024.	As informed the unit had already installed additional RO system of capacity 1000 m ³ /Day adjacent to existing RO system near WTP as per the scheduled time as decided during personal hearing and intimated to the Board vide its letter dated 31.05.2024. The supportive document in this regard was also furnished during inspection which is attached for reference.

		<p>As informed the new RO system was not operated due to failure of high suction pump and the unit have intimated to the original equipment manufacturer for replacement.</p> <p>During visit it was found that mechanical equipments for additional RO plant have been received at the site adjacent to existing RO system. As informed Installation will be completed within 07 days.</p>
3	The unit shall complete the enhancement of existing pipe diameter for discharge of the treated surface runoff to outside by 30 th April 2024.	The unit has provided a MS pipe of diameter 300 mm replacing PVC pipe of diameter 150 mm for discharge of the treated surface runoff.
4	The unit shall complete the concreting of the road near material gate by 31 st March 2025	No physical progress for concreting the approach road near material gate was observed.
5	The unit shall complete the concreting of the approach road near material gate area and slag breaking area of FAP-II by 31 st October 2024.	No physical progress for concreting the approach road near material gate area and slag breaking area of FAP-II was observed.
6	The unit shall complete the installation of a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system by 10 th April 2024.	The unit has installed a sensor based wheel washing system with recycling facility near material gate. Installation has been completed as observed during visit.
7	The unit shall complete painting of the factory shed s within 3 months.	Yet to be done.

REMARKS

In view of the above progress status, appropriate decision may be taken.

M.M. Sahoo
11.07.24

Er M M Sahoo
Dy Env Engineer

P. K. Behera
11.07.24

Er P K Behera
Regional Officer

VISA STEEL

(Purchase Division)

KALINGANAGAR INDUSTRIAL COMPLEX
AT/POST : JAKHAPURA - 755026 DIST. JAJPUR, ODISHA
CIN : L51109OR1996PLC004601

Purchase Order

Plastend (70437) Street : N-4/16, IRC Village Nayapalli City: BHUBANESHWAR PIN: 751015 Region: Orissa Country: India Tel : 2554541 Fax : 6742554544 E-mail : plastend@gmail.com Contact Person : Mr. OMPRAKASH AGRAWAL GSTIN No.: 21ABOPA2297C1Z4	P.O. No : 4723241193 P.O. DATE : 19.02.2024 Purchaser : Mr. Sangram Dash Email Address: sangram.dash@visasteel.com Mobile Number : 9337548694 Your Reference: Ref Date : Package No:
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Please supply the following material as per the terms and condition mentioned below

S	Item Code	Description	HSN/SAC Code	Unit	Quantity	Rate in INR	Total
1	4000045558 1200 10070075 19.02.2024	DESIGN & SUPPLY OF RO PLANT 1000 M3/DAY Design, Engineering Supply, Erection and commissioning of 1000 m3/day RO plant at WTP in at Visa Steel. Central GST 9.00 % State GST 9.00 %	84212110	SET	1.000	13,030,000.00	13,030,000.00

Amount in words (INR) Total INR: 13,030,000.00

ONE CRORE THIRTY LAKH THIRTY THOUSAND Rupee Only

Price Basis: FOR Delivery Period By: 31.03.2024
 Visa Steel Store

Payment terms:

- 20% advance along with order against PI
- 70% before despatch of materials against PI
- 10% after 30 days from date of commissioning

Taxes:

State GST = 1,172,700.00
 Central GST = 1,172,700.00

Freight PAID basis

Reference:- Your Mail Quotation No: PND: NAL: VISA: 018: 2023-2024 Dated 04.12.2023 and confirmation through by mail dated: 05.02.2024, 06.02.2024 and 10.02.2024.

If any damage occurs during transit CVI has to be replaced by vendor with free of cost.

Vendor / Contractor / Supplier has to file applicable GST returns related to the supply / service of this order as per The GST Act 2017. The Company shall withhold the GST amount for any non-compliance on filing the required GST returns"

Note: The prices shall remain firm till the execution of the order.

1. Scope of Work:

Design, Engineering Supply, Erection and commissioning of 1000 m3/day RO plant at WTP in at Visa Steel as per instruction of VSI Engineer In-charge. Detailed scope of work is as follows.

2. M/s. Plastend Scope

Prepared by: SANGRAM DASH	Delivery Address: Kalinga Nagar Industrial Complex, AT/PO-Jakhapura Dist -Jajpur Odisha- 755026	For VISA STEEL LIMITED 
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VISA STEEL LIMITED
Kalinganagar Ind. Complex

Goods Receipt Note

Page No.: 1 of 1

Supplier: Plastend	GR NO. : 5000289145	GR Date: 28.06.2024
Vendor Code : 70437	PO.NO. : 4723241193	PO Date: 19.02.2024
N-4/16, IRC Village	CH. NO. : 020	CH Date: 05.05.2024
Nayapalli	Bill No. : 020	Bill Date: 05.05.2024
City: BHUBANESHWAR Orissa	RR No. :	RR Date:
Pin: 751015 Phone No. 2554541	GE. NO. : 24250138	GE Date: 06.05.2024
Transporter :	WAY Bill No. : 871410335329	Vehicle No.: HR38W-7469

Head Text :-

Sl. No.	Item Code	Item Description	UoM	CH. Qty	ACC. Qty	WBS Element
1	4000045558 (Plant : 1200)	DESIGN & SUPPLY OF RO PLANT 1000 M3/ DAY Item Text: Design, Engineering Supply, Erection and commissioning of 1000 m3/day RO plant at WTP in at Visa Steel. Requisitioner : Pankaj	SET	0.170	0.170	

Value of Goods (Qty x Unit Rate) = 2,215,100.00 INR
Value of Goods With Delivery Cost etc. = 2,215,100.00 INR

Payment Term:
0001 Payable immediately Due net

Prepared By

Checked By

Inspected By

H.O.D. - Material

VISA STEEL LIMITED
Kalinganagar Ind. Complex

Goods Receipt Note

Page No.: 1 of 1

Supplier: Plastend	GR NO. : 5000289146	GR Date: 28.06.2024
Vendor Code : 70437	PO.NO. : 4723241193	PO Date: 19.02.2024
N-4/16, IRC Village	CH. NO. : 027	CH Date: 24.05.2024
Nayapalli	Bill No. : 027	Bill Date: 24.05.2024
City: BHUBANESHWAR Orissa	RR No. :	RR Date:
Pin: 751015 Phone No. 2554541	GE. NO. : 24250251	GE Date: 27.05.2024
Transporter :	WAY Bill No. : 851416051324	Vehicle No.: WB23F-4266

Head Text :-

Sl. No.	Item Code	Item Description	UoM	CH. Qty	ACC. Qty	WBS Element
1	4000045558 (Plant : 1200)	DESIGN & SUPPLY OF RO PLANT 1000 M3/ DAY Item Text: Design, Engineering Supply, Erection and commissioning of 1000 m3/day RO plant at WTP in at Visa Steel. Requisitioner : Pankaj	SET	0.700	0.700	

Value of Goods (Qty x Unit Rate) = 9,121,000.00 INR
Value of Goods With Delivery Cost etc. = 9,121,000.00 INR

Payment Term:

0001 Payable immediately Due net

Prepared By

Checked By

Inspected By

H.O.D. - Material

VISA ^{RGP}

VISA STEEL LTD
FACTORY GATE PASS
(STORE MATERIALS OUT PASS)

Sl. No 24250002

Date 10.06.2024

Please allow the following materials to take outside on (returnable/~~non-returnable~~) Returnable basis as detailed hereunder.

- Party Name / Destination : Plastend, IRC Village, BBSR
- Sent Through : WB 23F-4962 751015

Sl. No.	Materials Description	UoM	Quantity	Reason
1	RO - frame and Headers	set	01	Maintenance Maintenance

To Security
Please Checked & Release

Sarvesh
Prepared by 10.06.2024

[Signature]
Receiver's Signature

[Signature]
Authorised Signatory
Head of Department (Stores)

Copy distribution : 1. Main Gate (VSL) 2. Party Carrier 3. Stores

VISA STEEL

Ref: VSL/EHS/PPH/2024-25/015

31st May 2024

To
The Member Secretary
State Pollution Control Board, Odisha
Paribesh Bhawan, A/118 Nilakantha Nagar, unit-VIII
Bhubaneswar – 751012, Odisha.

Sub: Compliance against the personal hearing held on 21.03.2024 against point no. 02.

Ref: Your good office letter no.3762/IND/I-CON-5008 dated 16.03.2024.
Your good office letter no.5413/IND/I-CON-5008 dated 06.04.2024.

Dear Sir,

With respect to the above mentioned subject and the point raised during personal hearing on 21.03.2024 at your good office regarding the installation of additional Reverse Osmosis plant for further utilization of accumulated rainwater from the Rain Water Harvesting pond; the said job has been completed.

The photos for the same are also attached herewith for your kind reference.

This is for your kind information and necessary action please.

Thanking You

Yours Faithfully

For, **VISA STEEL LIMITED.**


Bharat Chandra Sahoo
(Factory Manager)

Cc to: The Chief Environment Engineer, State Pollution Control Board, A/118,
Nilakantha Nagar, Paribesh Bhawan, Unit-VIII, Bhubaneswar – 751012,
Odisha.

The Regional Officer, Regional State Pollution Control Board, Kalinga Nagar,
Jajpur, Odisha - 755026

ANNEXURE - R1 / 22

Sl. No.	Conditions stipulated in the Proceedings of the personal hearing held on 21.03.2024 communicated vide letter no. 5413 dtd. 06.04.2024	Compliance observed by the Regional Officer during inspection conducted on 09.07.2024 & 10.07.2024
1.	The unit shall complete the installation of a new Surface Runoff Treatment System (SRTS) of capacity 2000 m ³ /day to treat surface runoff generated from the whole plant area during heavy rain by 15th July, 2024.	<ul style="list-style-type: none"> • The unit has completed 90% civil work of the Surface Runoff Treatment System (SRTS) of capacity 2000 m³/day adjacent to weigh bridge no 1. • Mechanical equipments have been received at the site. • The erection of mechanical equipment at the site has not been started. Reportedly, installation of mechanical equipment's associated with the SRTS will be completed within 15 to 20 days.
2.	The unit shall complete the installation of new Reverse Osmosis (RO) plant of capacity 1000 m ³ /day for further utilization of accumulated rainwater from the Rainwater harvesting pond by 31st May, 2024.	<ul style="list-style-type: none"> • The unit had already installed additional RO system of capacity 1000 m³/Day adjacent to existing RO system near WTP as per the scheduled time i.e. 31st May, 2024 and intimated to the Board vide their letter dated 31.05.2024. (The supportive document in this regard has been attached). • The new RO system was not operated due to failure of high suction pump and the unit have intimated to the original equipment manufacturer for replacement. • At present, the mechanical equipments for the new RO plant have been received at the site adjacent to existing RO system. Installation will be completed within 07 days.
3.	The unit shall complete the enhancement of existing pipe diameter for discharge of the treated surface runoff to outside by 30th April, 2024.	The unit has provided a MS pipe of diameter 300 mm replacing PVC pipe of diameter 150 mm for discharge of the treated surface runoff.
4.	The unit shall complete the concreting of the road near material gate by 31st March, 2025.	No physical progress has been made by the industry for concreting the approach road near material gate.
5.	The unit shall complete the concreting of the approach road near material gate	No physical progress has been made by the industry for concreting the approach road

	area and Slag breaking area of FAP-II by 31st October, 2024.	near material gate area and slag breaking area of FAP-II.
6.	The unit shall complete the installation of a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system by 10th April, 2024.	The unit has installed a sensor based wheel washing system with recycling facility near material gate.
7.	The unit shall complete painting of the factory sheds within 3 months.	No physical progress has been made by the industry for painting of the factory sheds.



EPBX: 2561909/2562847

Email: cto17category@ospcboard.orgWebsite: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII,

Bhubaneswar- 751012

No 10405 /IND-I-CON-5008

Dt 10/07/2024
By E-Mail:

To

The Director,
M/s. Visa Steel Ltd.,
At-Kalinga Nagar Industrial Complex,
Jakhapura, Jajpur-755026,

Sub: **Compliance status of jobs stipulated in the Personal hearing – Reg.**

Ref: i) Proceedings of the Personal Hearing vide Letter no. 5413 dtd. 06.04.2024.
ii) Letter no. VSL/EHS/PPH/2024-25/01 dtd. 09.04.2024 of the industry.

Sir,

With reference to the subject cited above, it is to inform that, earlier, you were called for a personal hearing on 21.03.2024 and directed to comply the following lapses observed within a stipulated time period:

- To complete the installation of a new Surface Runoff Treatment System (SRTS) of capacity 2000 m³/day to treat surface runoff generated from the whole plant area during heavy rain by **15th July, 2024.**
- To complete the installation of new Reverse Osmosis (RO) plant of capacity 1000 m³/day for further utilization of accumulated rainwater from the Rainwater harvesting pond by **31st May, 2024.**
- To complete the enhancement of existing pipe diameter for discharge of the treated surface runoff to outside by **30th April, 2024.**
- To complete the concreting of the road near material gate by **31st March, 2025.**
- To complete the concreting of the approach road near material gate area and Slag breaking area of FAP-II by **31st October, 2024.**
- To complete the installation of a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system by **10th April, 2024.**
- To complete painting of the factory sheds by **5th July, 2024.**

P.T.O

In the meantime, except concreting of the approach road near material gate area and Slag breaking area of FAP-II, the timeline for all other jobs have been elapsed. You have intimated vide your letter under reference that only enhancement of existing pipe diameter for discharge of the treated surface runoff to outside & installation of a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility have been completed. However, status of completion of other jobs has not been furnished in your reply.

In view of above, you are hereby directed to submit compliance report w.r.t. jobs stipulated in the Proceeding of Personal Hearing with **cost of jobs and timeline** within 10 days to this office for impose of **Bank Guarantee**.

Yours faithfully,



CHIEF ENV. ENGINEER

Memo No. 10408 /dtd. 10/07/2024 (By Email)

Copy forwarded to the Regional Officer, SPC Board, Kalinganagar for information and necessary action. He is requested to verify the physical progress of pending jobs and furnish report.



CHIEF ENV. ENGINEER

ANNEXURE - R1 / 24 Colly.

E-mail: rospcb.kalinganagar@ospcbboard.org
 Website: www.ospcbboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
 AT: Dhabalagiri (Infront of OMC Guest House), POST: Ferro Chrome Project,
 DIST: Jajpur – 755020, Odisha, India

(Analysis Report)

Lab. Ref. No.: WW / 1 / 23 / 09 - 139

Date: 14.09.2023

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 At: Kalinga Nagar Ind. Complex,
 Dist: Jajpur

Date of Sampling : 08th September, 2023

Sample collected and submitted by : Er. P. K. Behera, RO
 Er. M. M. Sahoo, DEE
 Sri S. Sahu, SSA
 Sri S. S. Dwibedi, JSA

Date of Submission of Sample : 08.09.2023

Sl. No.	Sources of Sampling / Location	Parameters					
		pH	TSS (mg/l)	Cr ⁶⁺ (mg/l)	Phenolic Compounds as Phenol (mg/l)	Cyanide as CN (mg/l)	BOD (mg/l)
01	Outlet of SRTS of M/s. VISA Steel Ltd. leading to Culvert No. 01	8.0	58.0	0.039	< 0.001	0.004	--
02	Drain discharge of M/s. VISA Steel Ltd. leading to outside near Culvert No. 01	8.0	76.0	0.044	< 0.001	0.004	--
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		5.5-9.0	100	0.1	1.0	0.2	--
03	Outlet of STP - 1	7.5	39.0	--	--	--	28
04	Outlet of STP - 2	8.5	89.0	--	--	--	26
05	Outlet of STP - 3	8.0	47.0	--	--	--	23
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		6.5-9.0	100	--	--	--	30

*N.B.: Parameters (Phenolic Compounds as Phenol & Cyanide) analysed by availing the facilities of Central Laboratory, Bhubaneswar

Sample Analyzed by:

S. Dwibedi
 JSA


 Regional Officer

E-mail: rospcb.kalinganagar@ospcboard.org
 Website: www.ospcboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
 AT: Dhabalagiri (Infront of OMC Guest House), POST: Ferro Chrome Project,
 DIST: Jajpur – 755020, Odisha, India

(Analysis Report)

Lab. Ref. No.: WW / I / 24 / 06 - 90

Date: 01.07.2024

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 At: Kalinga Nagar Ind. Complex,
 Dist: Jajpur

Date of Sampling : 28th June, 2024

Sample collected and submitted by : Er. P. K. Behera, RO
 Er. M. Behera, DEE
 Sri S. Sahu, AES

Date of Submission of Sample : 28.06.2024

Sl. No.	Sources of Sampling / Location	Parameters				
		pH	TSS (mg/l)	Cr ⁶⁺ (mg/l)	Phenolic Compounds (as C ₆ H ₅ OH) (mg/l)	Cyanide (as CN) (mg/l)
01	Drain discharge of M/s. VISA Steel Ltd. leading to outside near Culvert No. 01	6.7	58.0	0.035	< 0.001	0.013
02	Outlet of SRTS of M/s. VISA Steel Ltd. leading to Culvert No. 01	6.5	37.0	0.041	< 0.001	0.017
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		5.5 - 9.0	100	0.1	1.0	0.2

*N.B.: Parameters (Phenolic Compounds (as C₆H₅OH) & Cyanide (as CN)) analysed by availing the facilities of Central Laboratory, Bhubaneswar.

Sample Analyzed by:

S. D. Mibedi
 JLA
 01/07/24

S. S. Sahu, AES

Regional Officer

E-mail: rospcb.kalinganagar@ospcbboard.org
 Website: www.ospcbboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
 AT: Dhabalagiri (Infront of OMC Guest House), POST: Ferro Chrome Project,
 DIST: Jajpur – 755020, Odisha, India

(Analysis Report)

Lab. Ref. No.: WW / I / 24 / 07 - 101

Date: 09.07.2024

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 At: Kalinga Nagar Ind. Complex,
 Dist: Jajpur

Date of Sampling : 05th July, 2024

Sample collected and submitted by : Sri H. S. Sahu, AES

Date of Submission of Sample : 05.07.2024

Sl. No.	Sources of Sampling / Location	Parameters				
		pH	TSS (mg/l)	Cr ⁶⁺ (mg/l)	Phenolic Compounds (as C ₆ H ₅ OH) (mg/l)	Cyanide (as CN) (mg/l)
01	Drain discharge of M/s. VISA Steel Ltd. leading to outside near Culvert No. 01	6.4	87.0	0.044	< 0.001	0.022
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		5.5 - 9.0	100	0.1	1.0	0.2

*N.B.: Parameters (Phenolic Compounds (as C₆H₅OH) & Cyanide (as CN)) analysed by availing the facilities of Central Laboratory, Bhubaneswar.

Sample Analyzed by:

S. Dwivedi
 JLA
 09/07/24

[Signature]
 AES

[Signature]

Regional Officer

ANNEXURE - R1 / 25



FAX : 2562822/2560955
Tel : 2564033/2563924
EPABX : 2561909/2562847
E-mail: cto17category@ospcboard.org
Web site: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

(Forest, Environment & Climate Change Department, Govt. of Odisha)

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII

Bhubaneswar – 751012

No. 6282 /Ind-I-Con-5008

Date 26.04.2024

Through Email: moefcc-monitoring@gov.in

To

Dr. Bharadwaj Aadiraju.
Joint Director/Scientist-D,
Ministry of Environment, Forest & Climate Change
(Compliance & Monitoring Division- IA Division),
Indira Paryavaran Bhawan, Jor Bagh road, Aliganj, Delhi-110003.

Sub: Action as applicable for the non-compliance w.r.t the CTO for the project "Integrated Steel Plant & Captive Power plant at Kalinganagar Industrial Complex by M/s. Visa Steel Ltd."- Reg.

Ref: Your letter no. F. No.- IA-Z-12011/22/2022-IA-I dtd. 04.03.2024.

Sir,

With reference to the subject cited above, it is to intimate that M/s. Visa Steel Ltd., Kalinganagar, Jajpur is being inspected and monitored by the Board as per the general inspection schedule as well as to verify the facts w.r.t complaints received from time to time. As such the industry is being directed to carry out necessary rectification measures accordingly.

The unit is treating its industrial effluent in treatment system and no wastewater is discharged to outside. The unit has also provided Surface Runoff Treatment System of capacity 4400m³/day having bar screen, O&G separation, sedimentation tank, Flash mixer, Clariflocculator, clarified water collection tank activated carbon filter and multi-grade pressures and filter.

The unit was earlier inspected on 08.09.2023 jointly by the Officials of Head Office and Regional Office, SPC Board, Kalinganagar and it was found that there is no discharge of untreated Surface runoff from the plant. The treated surface runoff from SRTS is discharged to outside the plant premises through Culvert-I near main gate. Further, it has been mentioned in your letter under reference that the project was twice monitored by the Regional Office of the Ministry at Bhubaneswar and report submitted vide letter no. L No. 101-255/EPE/274, dated 27.03.2023 and letter no. 101-255/2022/EPA, dated 15.01.2024 and that copies of both the reports are enclosed. However, copies of the said inspection reports are not found enclosed in the letter.

Therefore, you are requested to send the above said inspection reports of the ministry to this office for taking further necessary action in this regard.

Yours faithfully,

MEMBER SECRETARY

Memo no. _____ Dtd. _____

Copy forwarded to Regional Officer, SPC Board, Kalinganagar for information and necessary action.

CHIEF ENV. ENGINEER

